

Nivaaran
Mediators of Supreme court of India

Presents:

International Virtual Mediation Summer School, 2021

[22nd July to 31st July]

Inaugural Ceremony

[22nd July, 5:00 PM IST/12:30 PM BST]

Chief Guest:

Hon'ble Mr. Justice N.V Ramana
Chief Justice of India

Guests of Honor:

Hon'ble Justice Vashiast Kokaram
Judge Appeal Court, Trinidad & Tobago

Brian Speers
President, Commonwealth Lawyers Association

Hosts:

Welcome Address:

Rajiv Dutta
Senior Advocate & Mediator
Supreme Court of India

Compere:

Asha Gopalan Nair
Advocate & Mediator
Supreme Court of India

Closing Remarks

Suruchi Aggarwal
Senior Advocate & Mediator
Supreme Court of India

Course Structure, Faculty & Hosts/Moderator

[23rd July to 30th July, 5:00PM – 6:30PM IST/ 12:30PM - 2:00PM BST]

Day – 1 – 23rd July:

Host/Moderator: Anil Shrivastav, Advocate/ Mediator

Guest Speaker: Uma Ramanathan, Mediator/Trainer, Chennai

Topics:

- Historical perspective of dispute resolution
- Development of legal systems
- Culture

Day – 2 – 24th July:

Host/Moderator: Sandeep Narain, Advocate/ Mediator

Guest Speaker: Sudhir Jain, Mediator/Trainer/Dist. Judge, Delhi.

Topics:

- Introduction to mediation
- Definition and Process of Mediation
- Differences between mediation, conciliation, arbitration and litigation
- Lacunae and disadvantages of adversarial dispute resolution.

Day – 3 – 25th July:

Host/Moderator: Manjula Gupta, Advocate/Mediator

Guest Speaker: Sunil Aggarwal, Mediator/Trainer/District Judge, Delhi.

Topics:

- An overview of conflict and styles of conflict
- Conflict management, resolution and transformation

Day – 4 – 26th July:

Host/Moderator: Abha Sharma, Advocate/Mediator

Guest Speaker: S. Susheela Sarathi, Sr. Adv/Mediator/Trainer, Bangalore.

Topics:

- Communication skills needed for a mediator
- Verbal and non-verbal communication

Day – 5 – 27th July:

Host/Moderator: Shirin Khajuria, Advocate/Mediator

Guest Speaker: Laila Ollapally, Mediator/Trainer, Bangalore

Topics:

- Negotiation – definition
- Soft, hard and principled negotiation
- Negotiation skills needed for a mediator as a facilitator of negotiation
- Conclusion and Agreement in mediation

Day – 6 – 28th July:

Host/Moderator: Reema Bhandari, Advocate/Mediator

Guest Speaker: Yong Shi Kai, Assistant Registrar, Singapore International Mediation Centre (SIMC)

Topics:

- Ethics and ethical issues in mediation
- Confidentiality, Neutrality and self-determination

Day – 7 – 29th July:

Host/Moderator: Sangeeta Mehrotra, Advocate/Mediator

Guest Speaker: Gunavathi, Mediator/Trainer/Lawyer, Malaysia

Topics:

- Online mediation
- Advantages and disadvantages of online mediation

Day – 8 – 30th July:

Host/Moderator: Varuna Bhandari, Advocate/Mediator

Guest Speaker: Jawad AJ, Mediator/Trainer, Chennai)

Topic:

- Mediation Advocacy

Valedictory Ceremony:

[31st July, 5:00 PM IST/12:30 PM BST]

Chief Guest:

**Hon'ble Mr. Sanjay Kishan Kaul
Judge, Supreme Court of India**

Guest of Honor:

**Hon'ble Ms. Justice Hima Kohli
Chief Justice, Telangana High Court**

Hosts:

Welcome Address:

**J.M. Sharma
Senior Advocate & Mediator
Supreme Court of India**

Compere:

**Prabha Swami
Advocate & Mediator
Supreme Court of India**

Closing Remarks

**S.S Ray
Advocate & Mediator
Supreme Court of India**

Registration Details:

Eligibility:

This Course is open to Students, Young Lawyers and Others, both nationally and internationally.

Register on the link below:

<https://forms.gle/XMU2FyrRvvUrrh9R8>

Registration Fees:

Indian Participants: INR 500

Non-Indian Participants: USD 10\$

Account Details:

Acc. Holder: R. SANTHANA KRISHNAN

Bank: HDFC BANK

Account Number:50100221944410

IFSC CODE: HDFC0001376

Swift Code: HDFCINBBDEL

MICR CODE: 110240161

Branch Address: BENGALI MARKET, NEW-DELHI-110001 DELHI

Note: Participation Certificate to all registered participants upon successful completion of course.

Note: All the sessions would be conducted via ZOOM.

Incase of any query or question, feel free to write us:

mediatorssupremecourt@gmail.com